

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/6189/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
District and Sessions Judge,
Goalpara.

Dated Guwahati, the 23rd October, 2019.

Sub:- **Casual leave and station leave .**

Ref:- Your letter No. DJG/4500 Dated at Goalpara the 21st October, 2019.
Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 22.10.2019 along with station leave permission, w.e.f. the evening of 21.10.2019 till the evening of 22.10.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/6190/A, dated 23.10.19
Copy to:

✓ I. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

